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ITEM NO.1

COURT NO.10

SECTION IIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRL.MP.NO.5967/2007 in CRIMINAL APPEAL NO(s). 604 OF 2006

RANBIR SINGH & ORS. Appellant (s)

VERSUS

STATE OF HARYANA Respondent(s)

(With appln. for bail and office report)

Date: 10/07/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE ALTAMAS KABIR

For Appellant(s)

Mr.Naresh Kaushik, Adv.
Mrs Lalita Kaushik,Adv.
Mr.B.S.Methaila, Adv.
Ms.Amita Kalkal, Adv.
Mr.Satish Dayanandan, Adv.
Mr.Parag Goyal, Adv.
Mr.Girija Shanker Pandey, Adv.
Mr.Akshat Jain, Adv.

For Respondent(s)

Mr.Rajeev Gaur 'Naseem', Adv.
for Mr.T.V.George, Adv.

UPON hearing counsel the Court made the following
ORDER

Application for bail is rejected.

(Satish K.Yadav)
Court Master

(Vinod Kulvi)
Court Master